

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 39 of 2011 &
I.A. No. 61 of 2011

Dated : 5th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Mula Parwara Electric Co-operative Society Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Shaunak J. Thakker
Mr. D.J. Kakalia, Mr. Bhavesh P,
Ms. Gunjan Jayakar & Mr. Hasan Murtaza

Counsel for Respondent (s): Mr. Buddy A. Ranganadhan &
Mr. Arijit Maitra for R.1
Mr. Vikas Singh Sr. Adv.
Ms. Deepa chawan
Mr. Varun Pathak & Mr. Abhishek Mitra
for R-2/MSEDCL
Mr. S.R. Nargolkar & Ms. Asha Gopalan
for Govt. of Maharashtra/ R.3

ORDER

Heard in part. List the matter for further hearing on
06.07.2011 at 12.00 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS